

**PROPOSALS FOR EXPANSION OF STATE CONCERNS IN TRAVANCORE-COCHIN STATE**

TSHRI GOVINDAN NAIR: \*350.<{ SHRI J. V. K. VALLABHA-(RAO:

Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have any proposals for the expansion of the following State concerns in the Travancore-Cochin State during the Second Five Year Plan period:

- (i) Shark Liver Oil Factory,
- (ii) Ceramic Factory,
- (iii) Travancore Rubber Works and
- (iv) Travancore Mineral Concerns ; and

(b) if so, what are the details of the proposed expansions?

THE MINISTER FOR HEAVY INDUSTRIES (SHRI M. M. SHAH) : (a) and (b). Yes, Sir. A statement is laid on the Table of the House. [See Appendix XIV, Annexure No. 41.]

**INVITATION TO PARTICIPATE IN THE CZECHOSLOVAKIAN INDUSTRIAL EXHIBITION**

♦351. MOULANA M. FARUQI : Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Czechoslovakian Government have invited the Government of India to participate in the Czechoslovakian Industrial Exhibition (to be held in autumn this year; and

(b) if so, whether Government have accepted the invitation?

THE MINISTER FOR TRADE (SHRI D. P. KARMARKAR) : (a) No, Sir.

(b) Does not arise..

I would like to add however under (a) that we are now organising to hold an Indian Exhibition at Prague which is scheduled to take place during the period 6th to 26th September.

SHRI H. C. DASAPPA: May I know why, when they are having an exhibition of their own, we should not participate in it and why we should think of having an independent exhibition of our own?

SHRI D. P. KARMARKAR: So far as our knowledge goes, there is no international exhibition anywhere in Czechoslovakia during the current year. Therefore we have thought it fit to organise our own exhibition.

\*352. [The questioner (Shri Ratanlal Kishorilal Malviya) was absent. For answer vide col. 1780 infra.]

**DISCUSSION WITH WORLD BANK MISSION ON AMBAR CHARKHA PROGRAMME**

353. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state:

(a) whether he had any discussion with the three-man World Bank Mission about the feasibility of the Ambar Charkha Programme and the resources necessary for the implementation of the Second Five Year Plan; and

(b) if so, what views have been expressed thereon by the Mission?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA) : (a) Yes, Sir.

(b) The views of the Mission on these issues are contained in their informal memorandum on "Indian Economic Problems and Policies" which was placed on the Table of the House on August 16, 1956.

SHRI M. VALIULLA: May I take it that they have taken kindly to our programme of Ambar Charkha and that they have no misgivings about it and that the reasons advanced by the Ministry that it is necessary in the interest of the Indian rural economy was convincing to them?

SHRI S. N. MISHRA: As the hon. Member would find from the memorandum which has been placed on the Table of the House, they have expressed a certain amount of scepticism about the whole programme of village or small scale industries. They had also expressed their doubts about Ambar Charkha in their talk with the Minister for Planning.

SHRI H. C. DASAPPA: May I know whether a German expert was not recently consulted by the Khadi Board itself and he has also expressed some doubts about this?

SHRI K. C. REDDY: Some German experts were invited and it was suggested by the Chairman of the Khadi

Board that one of them, an expert in textile industry, should also be asked to examine the Ambar Charkha and give recommendations. His report was made available in the other House and I think that I laid a copy of the report on the Table of the Sabha. He has expressed certain views and if the hon. Member desires, I would place the report on the Table of this House.

SHRI H. C. DASAPPA: May I know whether that expert was conversant with mill industry or with small scale or cottage industries?

SHRI K. C. REDDY: He was conversant with the mill industry chiefly.

PROF. N. R. MALKANI: Was the expert consulted with regard to the technical efficiency of the machine or with regard to the economic and financial implications of the machine?

SHRI K. C. REDDY: So far as I am aware, he has given his opinion on all aspects—technical as well as economical.

PROF. N. R. MALKANI: Was he required to do so or he gave it gratuitously?

SHRI K. C. REDDY: As I have already said, at the instance of the Chairman of the Khadi Board himself, his views were invited.

PROF. N. R. MALKANI: He was only a technical expert about textiles and the Khadi Board suggested that he should be consulted about technical matters—not about financial matters.

SHRI K. C. REDDY: I don't think so. He has given his views on all aspects of textiles rationalisation and textile industry.

PROF. G. RANGA: Is there any such cottage industry as our hand-looms in Germany or England or America?

SHRI T. T. K. JSHNAMACHARI: We are going very far away from the original question.

#### COMPENSATION APPLICATIONS FILED BY THE INDIAN LANDOWNERS IN BURMA

♦354. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state :

(a) how many Indian landowners whose lands were nationalised in Burma from 1953-54 onwards, have filed their applications for compensation; and

(b) how many are yet to file their applications?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) and (b). The information is being obtained and will be placed on the Table of the House when available.

SHRI M. VALIULLA: May I know whether applications are available in India?

SHRIMATI LAKSHMI MENON: They are not available in India because the claimants are in Burma and the officers receiving the applications are also in Burma.

SHRI M. VALIULLA: Are there not persons in India who would want to apply?

SHRIMATI LAKSHMI MENON: I have no information.

#### INDIAN PILGRIMS TO MECCA

\*355. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state the number of pilgrims who left India during the year 1955-56 for Mecca by:—

- (i) ships;
- (ii) aeroplanes; and
- (iii) road ?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : (a) 9394.

(ii) 523.

(iii) Nil.

SHRI M. VALIULLA: May I know whether there was comfortable accommodation in all these ships that took these pilgrims.

SHRIMATI LAKSHMI MENON: Yes Sir.